

village panchayats and mobile medical units. Steps were also taken to stock the essential drugs in the primary health centres and district hospitals.

(iii) Action was also taken to prepare vaccine at the Central Research Institute, Kasauli and the Pasteur Institute, Coonoor to keep reserve stocks to meet the demands.

MALHOTRA COMMITTEE REPORT ON PRODUCTION OF PETROLEUM

484. SHRI THILLAI VILLALAN:

SHRI G. P. SOMASUNDARAM:

SHRI KANCHI KALYANA SUNDARAM:

SHRI S. SIVAPRAKASHAM:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether the seven-member committee headed by Shri M. M. Malhotra has submitted any report on the production of petroleum; and

(b) if so, what are the salient features of the said report?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) A study Group, of which Shri M. M. Malhotra, Chief of Economics and Statistics Division, was the Convenor, was constituted not to report on production of petroleum but to study the additional refining capacity in the country upto 1975 and related matters.

(b) The Committee studied, *inter alia*, region-wise product demand, availability of crude from all indigenous sources including offshore areas and Iran Offshore, the costs of transport requirements for transport of products, expansions of public sector refineries and the need or otherwise of a hydrocracking unit.

NATIONALISED BANKS

485. SHRI THILLAI VILLALAN:

SHRI S. SIVAPRAKASHAM:

Will the PRIME MINISTER be pleased to state:

(a) what are the main features of the decision taken by the Co-ordination Committee of the Nationalised Banks;

(b) whether any common Policy has been evolved in regard to the Bank's contribution to the loans floated by the State Governments and other agencies; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) The Co-ordination Committee of public sector banks, which is a forum for discussing matters of mutual interest, has met twice so far. The major decisions taken at these meetings were about setting up an Inter-Bank Service Bureau for dealing with common problems relating to Organisation and Methods, appointment of Study Group to evolve a suitable procedure for inter-bank drawing arrangements, devising steps to prevent unhealthy competition among public sector banks, enforcing stricter financial discipline in respect of major borrowers, setting up a Study Group to go into the question of certain major public sector accounts and the working norms for lending rates, designing a form for survey under the 'Lead Bank' scheme, fixing interest rate on deposits of religious and charitable institutions and such other matters.

(b) No, Sir. This matter was not discussed at the Co-ordination Committee meeting.

(c) Does not arise.

W.H.O. FINDINGS ON LEPROSY

486. SHRI A. D. MANJ: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to a finding of the W.H.O. that leprosy is curable and preventable and that isolation of patients is costly and unnecessary; and

(b) whether in view of this finding Government propose to issue policy directive to leprosy clinics regarding the present isolation of patients?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) and (b) Government have been aware that leprosy is curable and preventable and that the maintenance of patients in isolation is costly and unnecessary. The policy of the Government is not to encourage the establishment of any new leprosy colonies or new inpatient institutions but to set up clinics for ambulatory-domiciliary treatment. This is the concept underlying the National Leprosy Control Programme which was initiated in 1955.

NON-RESERVATION OF POSTS FOR
SCHEDULED CASTES/TRIBES IN
D.D.A.

487. SHRI A. D. MANI: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority has failed to implement the Central Government's directive for reservation of posts for candidates belonging to the Scheduled Castes and Tribes for nearly ten years;

(b) the grounds on which the D.D.A. refused to implement the Centre's directive; and

(c) whether any explanation has been called for from the Delhi Development Authority on this subject and if so, the substance of the reply?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) to (c) The principles laid down by the Delhi Development Authority for appointment and promotion did not provide for any reservation for Scheduled Castes and Scheduled Tribes.

Even so, the Delhi Development Authority appointed a number of persons belonging to Scheduled Castes on their staff. The Authority has, however, decided to fall in line with Government in the matter of such reservations with effect from the 1st May, 1969.

नई दिल्ली नगर पालिका द्वारा भारत सेवक समाज को ग्रांट का दिया जाना

488. डा० भाई सहावीर : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण आवासय और नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नई दिल्ली नगर पालिका भारत सेवक समाज के भिन्न-भिन्न अभिकरणों को अब भी ग्रांट देती है जबकि भारत सरकार ने ऐसी सभी ग्रांटें बन्द कर दी हैं ;

(ख) यदि हा, तो इसके क्या कारण हैं ; और

(ग) क्या सरकार नई दिल्ली नगर-पालिका को ऐसी हिदायतें जारी करने का विचार रखती है जो तक उक्त समाज के विरुद्ध जांच पूरी नहीं हो जाती तब तक किसी भी ऐसे अभिकरण को कोई ग्रांट न दी जाये ?

† [GRANT GIVEN BY N.D.M.C. TO
BHARAT SEWAK SAMAJ

488. DR. BHAI MAHAVIR: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the New Delhi Municipal Committee still gives grants to the various agencies of Bharat Sewak Samaj whereas the Government of India have stopped all such grants;

(b) if so, the reasons therefor; and

(c) whether Government propose to issue instructions to the New Delhi Municipal Committee not to give any grants to any of such agencies till an inquiry has been completed against the said Samaj?]